

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 57(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.010.2016


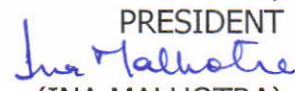
NAME OF THE COMPANY: Mrs. Reena Ahluwalia & Ors.
Vs.
M/s. Suntime Energy Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN SAXENA	ADV	Petitioners	Hdlin
2.	MS. NALINI	ADV		

ORDER

List with 40(ND)/2012 on 25th October 2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(INA MALHOTRA)
MEMBER (J)

4th October, 2016
(A.k. Arora)